

Name of the corporate debtor: Brahmaputra TMT Bars Private Limited; Date of commencement of liquidation: 13/10/2023;

List of stakeholders as on: 31/01/2024

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Saurabh Agarwal & Associates		03-01-2023	64,900.00	64,900.00	Professional Fee	NIL	NA	NIL	100.00%	NIL	NIL	0.00	NIL	Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process.
				64,900.00	64,900.00					100.00%			0.00		